

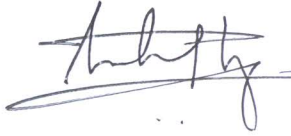
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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|------------------------------------|---|--|
| | | REPRESENTATION BY WHOM | |
| 1. | Arohana for Thiriyambale Kannan | Counsel for R ₁ , R ₂ & R ₄ |  |
| 2. | Rajasekhar VK | Counsel for the petitioner. | Rajasekhar. |

ORDER

Counsel for petitioner present. Counsel representing R1, R2 & R4 present. Counters have already been filed by R1 & R4 and the same is adopted by R2. No representation on behalf of R3 & R5. Counsel for petitioner is directed to send private notice to R3 & R5 and file proof of sending and effecting service alongwith an affidavit by the next date of hearing. Put up on **22.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)